

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**Senior Civil Judges - Promotions, Transfers and Postings of Senior Civil Judges
- ORDERS - ISSUED.**

ROC.NO.2326/2018-B.SPL.

NOTIFICATION NO.915-B.SPL.

DATED:18.08.2018.
READ

1. High Court's Notification No.585-B.Spl., dated 06.04.2018.
2. High Court's Roc.No.2326/2018-B.Spl., dated 26.07.2018.

The High Court passed the following Promotions, Transfers and Postings of Senior Civil Judges:-

STATE OF ANDHRA PRADESH

I

Sri P.Raju, Prl. Junior Civil Judge, Tiruvur, Krishna District, who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Nandigama, vice Sri Kumar Vivek (transferred).

On relief Sri Kumar Vivek Senior Civil Judge, Nandigama is transferred and posted as Principal Senior Civil Judge, Chittoor (Post Kept Vacant).

- i) Sri P.Raju, will immediately handover charge of his post to the Addl. Junior Civil Judge, Tiruvur, and proceed to his new station and shall take charge of his post from Sri Kumar Vivek.
- ii) The Addl. Junior Civil Judge, Tiruvur, will be in full additional charge of the post of Prl. Junior Civil Judge, Tiruvur, until further orders.
- iii) On relief Sri Kumar Vivek, shall take charge of his new post from the Secretary District Legal Services Authority, Chittoor.

II

Sri P.Srinivasa Rao, Junior Civil Judge, Darsi, Prakasam District, who was promoted as Senior Civil Judge, is transferred and posted as Additional Senior Civil Judge, Ananthapuram (Post Kept Vacant).

- i) Sri P.Srinivasa Rao, will immediately handover charge of his post to the Junior Civil Judge, Podili, and proceed to his new station and shall take charge of his post from the Senior Civil Judge, Dharmavaram.
- ii) The Junior Civil Judge, Podili, will be in full additional charge of the post of Junior Civil Judge, Darsi, until further orders.

III

Smt. P.Lakshmi Kumari, Prl. Junior Civil Judge, Nandigama, Krishna District, who was promoted as Senior Civil Judge, is transferred and posted as Additional Senior Civil Judge, Chittoor (Post Kept Vacant).

- i) Smt. P.Lakshmi Kumari, will immediately handover charge of her post to the Addl. Junior Civil Judge, Nandigama, and proceed to her new station and shall take charge of her post from the Secretary District Legal Services Authority, Chittoor.
- ii) The Addl. Junior Civil Judge, Nandigama, will be in full additional charge of the post of Prl. Junior Civil Judge, Nandigama, until further orders.

IV

Smt. S.Kavitha, Prl. Junior Civil Judge, Proddatur, Kadapa District, who was promoted as Senior Civil Judge, is transferred and posted as I Additional Senior Civil Judge, Nellore, vice Smt T.Haritha transferred.

On relief Smt T.Haritha, I Additional Senior civil Judge, Nellore is transferred and posted as Principal Senior Civil Judge, Nellore (Post Kept Vacant).

- i) Smt. S.Kavitha, will immediately handover charge of her post to the I Addl. Junior Civil Judge, Proddatur, and proceed to her new station and shall take charge of her post from Smt T.Haritha.

- ii) The I Addl.d Junior Civil Judge, Proddatur, will be in full additional charge of the post of Prl. Junior Civil Judge, Proddatur, until further orders.
- iii) On relief Smt T.Haritha, I Additional Senior Civil Judge, Nellore shall regularly assume charge of her new post.

V

Miss M.Anuradha, III Addl. Junior Civil Judge, Ongole, Prakasam District, who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge Kaikalur (Post Kept Vacant).

- i) Miss. M.Anuradha, will immediately handover charge of her post and also the post of II Addl. Junior Civil Judge, Ongole, which post she is holding full additional charge to the Special Judicial Magistrate of First Class, Excise Court, Ongole and proceed to her new station and shall take charge of her post from the Additional Senior Civil Judge, Machilipatnam.
- ii) The Special Judicial Magistrate of First Class, Excise Court, Ongole, will be in full additional charge of the posts of III and II Addl. Junior Civil Judges, Ongole, until further orders.
- iii) Smt. Nizam Sarada, after expiry of her maternity leave shall take charge of her post from Special Judicial Magistrate of First Class, Excise Court, Ongole instead of III Addl. Junior Civil Judge, Ongole.

VI

Sri Ch.Venkata Naga Srinivasa Rao, Prl. Junior Civil Judge, Chirala, Prakasam District, who was promoted as Senior Civil Judge, is transferred and posted as Additional Senior Civil Judge, Eluru, vice Sri Y.Bennayya Naidu, transferred.

On relief Sri Y.Bennayya Naidu, Additional Senior Civil Judge, Eluru is transferred and posted as Principal Senior Civil Judge, Eluru (Post Kept Vacant).

- i) Sri Ch.Venkata Naga Srinivasa Rao, will immediately handover charge of his post to the Addl. Junior Civil Judge, Chirala, and proceed to his new station and shall take charge of his post from Sri Y.Bennayya Naidu.

- ii) The Addl. Junior Civil Judge, Chirala, will be in full additional charge of the post of Prl. Junior Civil Judge, Chirala, until further orders.
- iii) On relief Sri Y.Bennayya Naidu, shall regularly assume charge of the post of Principal Senior Civil Judge, Eluru.

VII

Smt. A.Anitha, Addl. Junior Civil Judge, Peddapuram, East Godavari District who was promoted as Senior Civil Judge, is transferred and posted as III Additional Chief Metropolitan Magistrate, Gajuwaka (Post Kept Vacant).

- i) SMT. A.Anitha, will immediately handover charge of her post to the Judicial Magistrate of First Class, Special Mobile Court, Kakinada, and proceed to her new station and shall take charge of her post from Additional Senior Civil Judge, Gajuwaka.
- ii) The Judicial Magistrate of First Class, Special Mobile Court, Kakinada, will be in full additional charge of the post of Addl. Junior Civil Judge, Peddapuram, until further orders.

VIII

Sri P.Rajaram, Prl. Junior Civil Judge, Chilakaluripet, Guntur District, who was promoted as Senior Civil Judge, is transferred and posted as Principal Senior Civil Judge, Bapatla (Post Kept Vacant).

- i) Sri P.Rajaram, will immediately handover charge of his post to the Addl. Junior Civil Judge, Chilakaluripet, and proceed to his new station and shall take charge of his post from Additional Senior Civil Judge, Tenali.
- ii) The Addl. Junior Civil Judge, Chilakaluripet, will be in full additional charge of the post of Prl. Junior Civil Judge, Chilakaluripet, until further orders.

IX

Smt. K.Vijaya Kalyani, Prl. Junior Civil Judge, Tanuku, West Godavari District, who was promoted as Senior Civil Judge, is transferred and posted as I Additional Senior Civil Judge, Kakinada (Post Kept Vacant).

- i) Smt. K.Vijaya Kalyani, will immediately handover charge of her post to the I Addl. Junior Civil Judge, Tanuku, and proceed to her new station and shall take charge of her post from III Additional Senior Civil Judge, Kakinada.
- ii) The I Addl. Junior Civil Judge, Tanuku, will be in full additional charge of the post of Prl. Junior Civil Judge, Tanuku, until further orders.

X

Miss. A.Sai Kumari, III Addl. Junior Civil Judge (Juvenile Court), Tirupati, Chittoor District who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Hindupur (Post Kept Vacant).

- i) Miss. A.Sai Kumar, will immediately handover charge of her post to the I Addl. Junior Civil Judge, Tirupati, and proceed to her new station and shall take charge of her post from Senior Civil Judge, Kadiri.
- ii) The I Addl. Junior Civil Judge, Tirupati, will be in full additional charge of the post of III Addl. Junior Civil Judge (Juvenile Court), Tirupati, until further orders.

XI

Sri B.Lakshmi Narayana, Prl. Junior Civil Judge, Avanigadda, Krishna District who was promoted as Senior Civil Judge, is transferred and posted as II Additional Senior Civil Judge, Kakinada (Post Kept Vacant).

- i) Sri B.Lakshmi Narayana, will immediately handover charge of his post to the I Addl. Junior Civil Judge, Machilipatnam, and proceed to his new station and shall take charge of his post from the III Additional Senior Civil Judge, Kakinada.
- ii) The I Addl. Junior Civil Judge, Machilipatnam, will be in full additional charge of the post of Prl. Junior Civil Judge, Avanigadda, until further orders.

XII

Sri B.Appala Swamy, Prl. Junior Civil Judge, Anakapalle, Visakhapatnam District who was promoted as Senior Civil Judge, is transferred and posted as IV Additional Chief Metropolitan Magistrate, Visakhapatnam (Post Kept Vacant).

- i) Sri B.Appala Swamy, will immediately handover charge of his post and also the post of Junior Civil Judge, Gajuwaka, which post he is holding full additional charge to the I Addl. Junior Civil Judge-cum-V Metropolitan Magistrate, Visakhapatnam at Anakapalle and take charge of his post from the II Additional Chief Metropolitan Magistrate, Visakhapatnam.
- ii) The I Addl. Junior Civil Judge-cum-V Metropolitan Magistrate, Visakhapatnam at Anakapalle, will be in full additional charge of the posts of Prl. Junior Civil Judge, Anakapalle and Junior Civil Judge, Gajuwaka, until further orders.
- iii) Smt. M.Siva Parvathi, Junior Civil Judge, Gajuwaka after expiry of her maternity leave shall take charge of her post from I Addl. Junior Civil Judge-cum-V Metropolitan Magistrate, Visakhapatnam at Anakapalle, instead of Prl. Junior Civil Judge, Anakapalle.

XIII

Smt. V.Lakshmi Rajyam, Addl. Junior Civil Judge (Juvenile Court, Vizianagaram who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Kavali(Post Kept Vacant).

- i) Smt. V.Lakshmi Rajyam, will immediately handover charge of her post to the Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram and proceed to her new station and shall take charge of her post from I Additional Senior Civil Judge, Nellore.
- ii) The Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram, will be in full additional charge of the post of Addl. Junior Civil Judge (Juvenile Court), Vizianagaram, until further orders.

XIV

Miss K.Sailaja, Junior Civil Judge, Salur, Vizianagaram District who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Kovur, Nellore District (Post Kept Vacant).

- i) Miss. K.Sailaja, will immediately handover charge of her post to the Prl. Junior Civil Judge, Bobbili, and proceed to her new station and shall take charge of her post from I Additional Senior Civil Judge, Nellore.
- ii) The Prl. Junior Civil Judge, Bobbili, will be in full additional charge of the post of Junior Civil Judge, Salur, until further orders.

XV

Smt. G.Deena, II Addl. Junior Civil Judge, Tanuku, West Godavari District who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Repalle (Post Kept Vacant).

- i) Smt. G.Deena, will immediately handover charge of her post to the I Addl. Junior Civil Judge, Tanuku, and proceed to her new station and shall take charge of her post from the Principal Senior Civil Judge, Tenali.
- ii) The I Addl. Junior Civil Judge, Tanuku, will be in full additional charge of the post of II Addl. Junior Civil Judge, Tanuku, until further orders.

XVI

Sri I.Srinivas Murthy, Prl. Junior Civil Judge, Peddapuram, East Godavari District who was promoted as Senior Civil Judge, is transferred and posted as Principal Senior Civil Judge, Gudiwada (Post Kpet Vacant).

- i) Sri I.Sinivasa Murthy, will immediately handover charge of his post and also the post of Junior Civil Judge, Prathipadu, which post he is holding full additional charge to the Special Judicial Magistrate of First Class, (Excise Court) Kakinada.
- ii) The Special Judicial Magistrate of First Class, (Excise Court) Kakinada, will be in full additional charge of the post of Prl. Junior Civil Judge, Peddapuram and Junior Civil Judge, Prathipadu, until further orders.

XVII

Smt. T.Leelavathi, Assistant Director, Andhra Pradesh Judicial Academy, Secunderabad who was promoted as Senior Civil Judge, is transferred and posted as II Additional Senior Civil Judge, Nandyal (Post Kept Vacant).

- i) Smt. T.Leelavathi, will immediately handover charge of his post to the Administrative Officer, Andhra Pradesh Judicial Academy, Secunderabad and proceed to her new station and shall take charge of her post from the Principal Senior Civil Judge, Nandyal.
- ii) The Administrative Officer, Andhra Pradesh Judicial Academy, Secunderabad, will be in full additional charge of the post of Assistant Director, Andhra Pradesh Judicial Academy, Secunderabad, until further orders.

XVIII

Sri C.Muralidhar, Junior Civil Judge, Atmakur, Nellore District who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Puttur (Post Kept Vacant).

- i) Sri C.Muralidhar, will immediately handover charge of his post to the Prl. Junior Civil Judge, Kovur, Nellore District and proceed to his new station and shall take charge of his post from the Senior Civil Judge, Piler.
- ii) The Prl. Junior Civil Judge, Kovur, Nellore District will be in full additional charge of the post of Junior Civil Judge, Atmakur, Nellore District until further orders.

XIX

Sri E.Rajendra Babu, Prl. Junior Civil Judge, Kurnool who was promoted as Senior Civil Judge, is transferred and posted as Additional Senior Civil Judge, Kurnool (Post Kept Vacant).

- i) Sri E.Rajendra Babu, will immediately handover charge of his post to the Judicial Magistrate of First Class, Special Mobile Court-cum-III Addl. Junior Civil Judge, Kurnool and proceed to his new station and shall take charge of his post from Principal Senior Civil Judge, Kurnool.

- ii) The Special Mobile Court-cum-III Addl. Junior Civil Judge, Kurnool will be in full additional charge of the post of Prl. Junior Civil Judge, Kurnool, until further orders.

XX

Smt. K.Satya Kumari, Addl. Junior Civil Judge, Avanigadda, Krishna District who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Kothapeta (Post Kept Vacant).

- i) Smt. K.Satya Kumari, will immediately handover charge of her post to the I Addl. Junior Civil Judge, Machilipatnam, and proceed to her new station and shall take charge of her post from the Senior Civil Judge, Amalapuram.
- ii) The I Addl. Junior Civil Judge, Machilipatnam, will be in full additional charge of the post of Addl. Junior Civil Judge, Avanigadda, until further orders.

XXI

Smt. A.Purnima, Prl. Junior Civil Judge, Ongole, Prakasam District who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Penukonda (Post Kept Vacant).

- i) Smt. A.Purnima, will immediately handover charge of her post to the I Addl. Junior Civil Judge, Ongole, and proceed to her new station and shall take charge of her post from the Senior Civil Judge, Kadiri.
- ii) The I Addl. Junior Civil Judge, Ongole, will be in full additional charge of the post of Prl. Junior Civil Judge, Ongole, until further orders.

XXII

Sri S.Praveen Kumar, Prl. Junior Civil Judge, Kadapa who was promoted as Senior Civil Judge, is transferred and posted as II Additional Senior Civil Judge (FTC), Nellore (Post Kept Vacant).

- i) Sri S.Praveen Kumar, will immediately handover charge of his post to the III Addl. Junior Civil Judge, Kadapa, and proceed to his new station and shall take charge of his post from Smt T.Haritha.

- ii) The III Addl. Junior Civil Judge, Kadapa, will be in full additional charge of the post of Prl. Junior Civil Judge, Kadapa, until further orders.

XXIII

Sri B.Babu Naik, Judicial Magistrate of First Class, Rampachodavaram, East Godavari District who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Punganur (Post Kept Vacant).

- i) Sri B.Babu Naik, will immediately handover charge of his post and also the post of Judicial Magistrate of First Class, Addateeala, which post he is holding full additional charge to the VI Addl. Junior Civil Judge, Rajamahendravaram, and proceed to his new station and shall take charge of his post from the Additional Senior Civil Judge, Madanapalli.
- ii) The VI Addl. Junior Civil Judge, Rajamahendravaram will be in full additional charge of the posts of Judicial Magistrate of First Class, Rampachodavaram, and Judicial Magistrate of First Class, Addateegala, until further orders.

XXIV

Sri M.Shankar Rao, Addl. Junior Civil Judge, Giddalur, Prakasam District who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Yellamanchili (Post Kept Vacant).

- i) Sri M.Shankar, will immediately handover charge of his post to the Prl. Junior Civil Judge, Giddalur, and proceed to his new station and shall take charge of his post from the II Additional Senior Civil Judge, Anakapalli.
- ii) The Prl. Junior Civil Judge, Giddalur, will be in full additional charge of the post of Addl. Junior Civil Judge, Giddalur, until further orders.

XXV

Sri K.Syam Babu, VII Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Ramachandrapuram (Post Kept Vacant).

- i) Sri K.Syam Babu, will immediately handover charge of his post to the V Addl. Junior Civil Judge, Rajamahendravaram, and proceed to his new station and shall take charge of his post from the Principal Senior Civil Judge, Kakinada.
- ii) The V Addl. Junior Civil Judge, Rajamahendravaram, will be in full additional charge of the post of VII Addl. Junior Civil Judge, Rajamahendravaram, until further orders.

STATE OF TELANGANA

I

Smt. G.Sunitha Ravinder Reddy, Prl. Junior Civil Judge, Shadnagar, Mahabubnagar District, who was promoted as Senior Civil Judge, is transferred and posted as I Additional Senior Civil Judge, Rangareddy at L.B.Nagar (Post Kept Vacant).

- i) Smt. G.Sunitha Ravinder Reddy, will immediately handover charge of her post to the Addl. Junior Civil Judge, Shadnagar, and proceed to her new station and shall take charge of her post from the Principal Senior Civil Judge, Rangareddy at L.B.Nagar.
- ii) The Addl. Junior Civil Judge, Shadnagar, will be in full additional charge of the post of Prl. Junior Civil Judge, Shadnagar, until further orders.

II

Ms. C.Pavani, Prl. Junior Civil Judge, Miryalguda, Nalgonda District who was promoted as Senior Civil Judge, is transferred and posted as II Additional Senior Civil Judge, Rangareddy at L.B.Nagar (Post Kept Vacant).

- i) Ms. C.Pavani, will immediately handover charge of her post to the I Addl. Junior Civil Judge, Miryalguda, and proceed to her new station and shall take charge of her post from VIII Additional Senior Civil Judge, Rangareddy at L.B.Nagar.
- ii) The I Addl. Junior Civil Judge, Miryalguda, will be in full additional charge of the post of Prl. Junior Civil Judge, Miryalguda, until further orders.

III

Sri M.Satish Kumar, II Addl. Junior Civil Judge, Jagtial, Karimnagar District who was promoted as Senior Civil Judge, is transferred and posted as Additional Senior Civil Judge, Karimnagar vice Smt J.Maithreyi, transferred.

On relief Smt J.Maithreyi, Additional Senior Civil Judge, Karimnagar is transferred and posted as Principal Senior Civil Judge, Karimnagar (Post Kept Vacant).

- i) Sri M.Satish Kumar, will immediately handover charge of his post and also the post of I Addl. Junior Civil Judge, Jagtial which post he is holding full additional charge to the Junior Civil Judge, Metpally, and proceed to his new station and shall take charge of his post from Smt J.Maithreyi.
- ii) The Junior Civil Judge, Metpally, will be in full additional charge of the posts of II and I Addl. Junior Civil Judges, Jagtial, until further orders.
- iii) On relief Smt J.Maithreyi, shall take charge of her new post from the Secretary, District Legal Services Authority, Karimnagar.

IV

Smt. N.Roja Ramani, Judicial Magistrate of First Class, Special Mobile Court, Nalgonda, who was promoted as Senior Civil Judge, is transferred and posted as Principal Senior Civil Judge, Nizamabad (Post Kept Vacant).

- i) Smt. N.Roja Ramani, will immediately handover charge of her post to the Special Judicial Magistrate of First Class, Excise Court, Nalgonda, and proceed to her new station and shall take charge of her post from Secretary District Legal Services Authority, Nizamabad.
- ii) The Special Judicial Magistrate of First Class, Excise Court, Nalgonda, will be in full additional charge of the post of Judicial Magistrate of First Class, Special Mobile Court, Nalgonda, until further orders.

V

Smt. T.Anitha, II Assistant Judge, City Civil Court, Hyderabad who was promoted as Senior Civil Judge, is transferred and posted as XIV Additional Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant).

- i) Smt. T.Anitha, will immediately handover charge of her post and also the post of III Assistant Judge, City Civil Court, Hyderabad which post she is full additional charge to the V Assistant Judge, City Civil Court, Hyderabad, and proceed to his new station and shall take charge of his post from the XV Additional Chief Metropolitan Magistrate, Hyderabad.
- ii) The V Assistant Judge, City Civil Court, Hyderabad will be in full additional charge of the posts of II and III Assistant Judge, City Civil Court, Hyderabad until further orders.

VI

Sri Mohd. Afroz Akthar, Prl. Junior Civil Judge, Nizamabad who was promoted as Senior Civil Judge, is transferred and posted as XII Additional Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant).

- i) Sri Mohd. Afroz Akthar, will immediately handover charge of his post to the Judicial Magistrate of First Class, Special Mobile Court, Nizamabad and proceed to his new station and shall take charge of his post from VIII Additional Chief Metropolitan Magistrate, Hyderabad.
- ii) The Judicial Magistrate of First Class, Special Mobile Court, Nizamabad, will be in full additional charge of the post of Prl. Junior Civil Judge, Nizamabad, until further orders.

VII

Kum. K.Umadevi, Prl. Junior Civil Judge, Warangal who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Jangon (Post Kept Vacant).

- i) Kum. K.Uma Devi, will immediately handover charge of her post to I Addl. Junior Civil Judge, Warangal, and proceed to her new station and shall take charge of her post from II Additional Senior Civil Judge, Warangal.

- ii) The I Addl. Junior Civil Judge, Warangal, will be in full additional charge of the post of Prl. Junior Civil Judge, Warangal, until further orders.

VIII

Smt. B.Aparna Devi, Prl. Junior Civil Judge, Khammam who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Miryalguda (Post Kept Vacant).

- i) Smt. B.Aparna Devi, will immediately handover charge of her post to the II Addl. Junior Civil Judge, Khammam, and proceed to her new station and shall take charge of her post from Senior Civil Judge, Nalgonda.
- ii) The II Addl. Junior Civil Judge, Khammam, will be in full additional charge of the post of Prl. Junior Civil Judge, Khammam, until further orders.

IX

Sri Ch.Panchakshari, Junior Civil Judge, Bhainsa, Adilabad District who was promoted as Senior Civil Judge, is transferred and posted as X Additional Chief Metropolitan Magistrate, Secunderabad (Post Kept Vacant).

- i) Sri Ch.Panchakshari, will immediately handover charge of his post to the Prl. Junior Civil Judge, Nirmal, and proceed to his new station and shall take charge of his post from the XV Additional Chief Metropolitan Magistrate, Hyderabad
- ii) The Prl. Junior Civil Judge, Nirmal, will be in full additional charge of the post of Junior Civil Judge, Bhainsa, until further orders.

X

Sri B.Thirupathi, Junior Civil Judge, Sultanabad, Karimnagar District who was promoted as Senior Civil Judge, is transferred and posted as XVI Additional Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant).

- i) Sri B.Thirupati, will immediately handover charge of his post to the Junior Civil Judge, Peddapalli, and proceed to his new station and shall take charge of his post from XVII Additional Chief Metropolitan Magistrate, Hyderabad.

- ii) The Junior Civil Judge, Peddapalli, will be in full additional charge of the post of Junior Civil Judge, Sultanabad, until further orders.

XI

Smt. J.Kavitha, Prl. Junior Civil Judge, Jagtial, Karimnagar District who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Shadnagar (Post Kept Vacant).

- i) Smt. J.Kavitha, will immediately handover charge of her post to the Junior Civil Judge, Metpalli, and proceed to her new station and shall take charge of her post from the Secretary, District Legal Services Authority, Mahaboobnagar.
- ii) The Junior Civil Judge, Metpalli, will be in full additional charge of the post of Prl. Junior Civil Judge, Jagtial, until further orders.

XII

Ms. T.Suhasini, Prl. Junior Civil Judge, Karimnagar who was promoted as Senior Civil Judge, is transferred and posted as Senior Civil Judge, Medak (Post Kept Vacant).

- i) Ms. T.Suhasini, will immediately handover charge of her post to the Judicial Magistrate of First Class, Special Mobile Court, Karimnagar, and proceed to her new station and shall take charge of her post from the Secretary District Legal Services Authority, Sangareddy.
- ii) The Judicial Magistrate of First Class, Special Mobile Court, Karimnagar, will be in full additional charge of the post of Prl. Junior Civil Judge, Karimnagar, until further orders.

- NOTE:**
1. All the officers shall get themselves relieved from their present posts on or before 23.08.2018 and join in their new posts on or before 30.08.2018 with out fail.
 2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.

3. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned Prl. District and Sessions Judges shall make alternative arrangements, intimating the same to the High Court for information.
4. All the officers who are under orders of promotion/transfer are hereby directed to inform the High Court the date of relieve in the previous post and date of joining in the new post within seven days from the date of joining in the new post.
5. The Officer viz., Kumar Vivek is not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer is transferred to the present station on his request.
6. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 18/8
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The **Registrar General and Other Registrars**, High Court of Judicature at Hyderabad
4. The Registrar (I.T-cum-Central Project Coordinator), High Court of Judicature at Hyderabad (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Civil Court, Hyderabad
11. The Chief Judge, City Small Causes Court, Hyderabad
12. The Metropolitan Sessions Judge, Hyderabad.
13. **THE PRL. DISTRICT JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

14. **THE I ADDL. DISTRICT JUDGES:**

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

15. The Pay and Accounts Officer, Hyderabad and Ibrahimpatnam, Krishna District.

16. **THE DISTRICT TREASURY OFFICERS:**

Adilabad, Anantapur, Chittoor, Kakinada, Guntur, YSR Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, PS Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.

17. **THE SUB TREASURY OFFICERS:**

Tiruvur, Nandigama and Avanigadda, (Krishna District); Darsi, Chirala, Giddalur, and Ongole, (Prakasam District); Proddatur (Kadapa District); Shadnagar (Mahabubnagar District); Miryalguda (Nalgonda District); Jagtial and Sultanabad (Karimnagar District); Peddapuram, Prathipadu, Rampachodavam and Addateegala, (East Godavari District); Chilakaluripet (Guntur District) Tanuku (West Godavari District); Tirupati (Chittoor District); Anakapalle (Visakhapatnam District); Salur (Vizianagaram District); Bhainsa (Adilabad District); Atmakur (Nellore District);

18. **THE SECTION OFFICERS:-**

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